

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
04-04-2024 AT 10:30 AM**

**Company Petition/57/2021  
AND  
IA (CA) 168, 172, 173 & 255/2023 in Company Petition/57/2021  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Lalitha Krishna Narra & Another

**...Petitioner**

**AND**

L.K.Hospital Pvt Ltd & 4 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Company Petition/57/2021**

Learned Counsel Mr Ramesh Babu, for petitioner present physically  
Learned Counsel Smt Padmaja for Respondent Nos 2 and 3 present physically.  
Matter adjourned to 09.05.2024.  
**IA (CA) 168/2023, 172/2023, 173/2023 & 255/2023**  
Matter adjourned to 09.05.2024.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**